

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA/TA/MP. No. _____/199

Versus

OA 306/94

Date of Order

Orders

22/7/94

Sh. Virendra Lodha counsel for the applicant.

The learned counsel for the applicant seeks permission to withdraw the application. Permission granted. The OA is dismissed as withdrawn with a liberty to file fresh application, if so advised.

(D.L. Mehta)
Vice-Chairman